

**(c) For Private Sector:**

He/she should possess at least 25 years of post-qualification experience in any organization of repute, out of which at least 3 years should be at a CXO level.

(2) Search-cum-Selection Committee may also make nominations of eligible and qualified candidates for the post. The Committee may also recommend relaxation in the eligibility and qualifications/experience criteria enumerated in point (1) above in respect of Outstanding Candidates.

**Electrification of villages**

2482. DR. CHANDAN MITRA: Will the Minister of POWER be pleased to state:

(a) whether Government has chalked out any plan for electrification of all un-electrified villages across the country;

(b) if so, the details thereof; and

(c) the steps taken by Government to work out off-grid solutions for electrification of villages located in far flung areas where grid extension is neither feasible nor cost effective?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) As on 01.04.2015, there were 18,452 un-electrified villages in the country. It has been decided to electrify all un-electrified villages by 01.05.2018. Electrification works in 3286 villages out of those mentioned above, has been completed so far.

(c) Under Deen Dayal Upadhyay Gram Jyoti Yojana (DDUGJY), there is a provision for providing electricity access to the un-electrified villages/habitations through micro-grid and off-grid distribution network where grid connectivity is either not feasible or not cost effective. So far, 1849 villages have been sanctioned under off-grid distribution for electrification in 13 States.

**Support to States to improve power situation**

2483. SHRI K. R. ARJUNAN: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that States are to be supported with additional coal at notified prices, coal blocks and low cost power from CPSUs in order to improve their power situation; and

(b) if so, the details thereof?